

## COMMITTEE ON PAPERS LAID ON THE TABLE

### (i) MINUTES RELATING TO FIFTH REPORT

DR. RAJENDRA KUMARI  
BAJPAI (Sitapur) : I beg to lay  
on the Table Minutes (Hindi and  
English versions) of the sittings of  
the Committee on Papers laid on  
the Table relating to their Fifth  
Report.

### (ii) FIFTH REPORT

DR. REJENDRA KUMARI  
BAJPAI : I beg to present the Fifth  
Report (Hindi and English ver-  
sions) of the Committee on Papers  
laid on the Table.

12.11 hrs.

## MATTERS UNDER RULE 377

### (i) NEED FOR SETTING UP OF A PETRO CHEMICAL COMPLEX AT HALDIA

SHRI SATYAGOPAL MISRA  
(Tamluk) : In the year 1977, the  
Left Front Government of West  
Bengal took a wise decision to set up  
a petro-chemical complex and accord-  
ingly the West Bengal Indus-  
trial Development Corporation  
prepared a project report which will  
help the industrial development of  
the country as well as will create  
employment opportunity for 2090  
unemployed persons. In the ancillary  
industries about 60 thousand people  
would be absorbed. This will be  
an agri-oriented industry, which  
will help the agricultural and in-  
dustrial development not only in  
West Bengal and Eastern Zone,  
but also the whole country. On the  
11th November, 1977, the Central

Government issued a letter of intent  
to the West Bengal Industrial  
Development Corporation. Accord-  
ingly, all necessary arrangements  
like land acquisition, finance, in-  
frastructure and tenders etc.  
were made, on the 19th December,  
1980 the letter of intent was modified  
and accordingly the State Govern-  
ment is going ahead with keen in-  
terest. Now the question of conver-  
sion of the letter of intent into indus-  
trial licence is very vital.

This creates doubts, discontents  
and anxieties among the people of  
West Bengal. This is reflected in  
the recent movements of the youths  
in the State, particularly in the dis-  
trict of Midnapore.

Thousands of youths under the  
banner of D.Y.E.I are agitating in all  
over the State of West Bengal,  
particularly in the district of Midna-  
pore demanding immediate release of  
industrial licence to set up a petro-  
chemical complex at Haldia. Recently,  
thousands of boys and girls demonst-  
rated in different block head-quarters  
expressing their whole-hearted desire  
for the immediate release of the said  
industrial licence. They had also  
expressed their deep anxiety by sending  
several telegrams to the Prime  
Minister. On 3rd March, 1981, three  
massive rallies were organised at  
Haldia, Ghorgram and Midnapore,  
where 20 thousand youths parti-  
cipated in the movement with  
strong determination.

12.13 hrs.

[MR. DEPUTY SPEAKER *in the Chair*]

I, therefore, urge upon the Central  
Government to come forward with  
an open mind for the conversion  
of the letter of intent into an industrial  
licence without any further delay  
and to remove all the doubts, discon-  
tents and anxieties of the youths of  
West Bengal.